

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO. 788/97

Between:

Dt. of Order: 25.6.97

1. P. Venkatakamaraju
2. Mamidi Thirumala Rao
3. K. Sivajee

v. Applicants.

And

1. The Admiral Superintendent, Naval Dockyard, Visakhapatnam.
2. The District Employment Officer, Visakhapatnam District Employment Exchange, Visakhapatnam.

v. Respondents.

Counsel for the Applicants : Mr. K. Nageswara Reddy
 Counsel for the Respondents : Mr. N. R. Devraj, Sr. CGSC
 Mr. P. Naveen Rao, Spl. SC for A.P.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)
 THE HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

1. Heard Sri K. Nageswara Reddy for the applicants, Sri N. R. Devraj for R.1 and Sri Phaniraj for Sri P. Naveen Rao for R.2.
2. The applicants have filed this OA for permitting them to appear for the test to be held for the post of unskilled labourer under R-1. Their candidatures were rejected for consideration, for selection on account of the reason that their names have not been sponsored by the Employment Exchange/Vocational Rehabilitation Centre, Hyderabad. Relying on the judgement of the Apex Court in 1996(6) Scale 676, the applicants submit that their cases should also be considered even though their names have not been sponsored by the Employment Exchange.
3. We have given interim orders in number of similar cases. In view of the above, the following direction is given:-
 The candidature of the applicants should also be considered along with others for the above said post if they submit their application clear 7 days in advance of the start of selection either written or viva-voice or any other test provided they fulfil other conditions for considering them for the post of unskilled labourers.
4. In case the applicants fail in the selection, this application stands dismissed. The respondents should inform through their counsel in this connection to confirm the dismissal of this OA.
5. In case the applicants are selected then their results should not be published until further orders in this OA.

[Signature]
 DEPUTY REGISTRAR (J)